

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SUSHRUT ARVIND DHARMADHIKARI

ON THE 24th OF NOVEMBER, 2022

WRIT PETITION No. 4391 of 2004

BETWEEN:-

M/S BRYLAM POLYTEKNIKS PVT. LTD.
THROUGH ITS DIRECTOR SHRI B.L. SHARMA,
S/O B.L. SHARMA, A/O 48 YEARS, R/O HIG 13
HOUSING BOARD BANHAVGRAH COLONY
SATNA (MADHYA PRADESH)

.....PETITIONER

(NONE FOR THE PETITIONER)

AND

1. MADHYA PRADESH FINANCIAL
CORPORATION, THROUGH ITS CHAIRMAN,
HEARD OFFICE, ADDRESS FINANCE HOUSE
AGRA BOMBAY ROAD INDORE (MADHYA
PRADESH)

2. BRANCH MANAGER OF MP FINANCIAL
CORPORATION, ZONAL OFFICE SATNA, KOTHI
COMPOUND 13-RAJENDRA NAGAR DHAWARI
ROAD, SATNA (MADHYA PRADESH)

3. M/S. LOVE INDUSTRIES PVT. LTD. SATNA,
ADDRESS 54, INDUSTRIAL AREA, SATNA
(MADHYA PRADESH)

.....RESPONDENTS

*(BY SHRI BEERENDRA KUMAR UPADHYAY - ADVOCATE FOR
RESPONDENT NO.3)*

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*This petition coming on for final hearing this day, the court passed the
following:*

ORDER

None for the petitioner.

This petition is of the year 2004.

It appears that the petitioner as well as its counsel has lost interest in prosecuting this case.

The petition, accordingly, stands dismissed for want of prosecution.

(S. A. DHARMADHIKARI)
JUDGE

vc

